

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2385  
TO BE ANSWERED ON 9<sup>TH</sup> MARCH, 2018**

**FELLOWSHIP TO MEDICAL PROFESSIONALS**

**2385. SHRI NISHIKANT DUBEY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the salient features and the objectives of granting fellowships to the distinguished professionals under the National Board of Examination/National Academy of Medical Sciences;
- (b) the fee and examination procedure prescribed for granting fellowships;
- (c) the number of women, Scheduled Castes, Scheduled Tribes professionals granted fellowships during the last three years;
- (d) whether the Government has reviewed the arbitrary system of granting fellowships to the medical professionals under this scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): National Board of Examinations does not grant any fellowship to distinguished professionals. National Academy of Medical Sciences (NAMS) informed that the objective of these fellowships is to recognize and encourage the merit in all branches of medical sciences.
- (b): No fee is prescribed for applying for fellowship. Further, the selection for granting fellowships is based on nomination / election.
- (c): NAMS informed that during the last three years, 19 women are elected as fellow of the Academy. NAMS further informed that it does not maintain category wise data of its fellows as the same is not mentioned in the regulations of the Academy.
- (d) & (e): The Fellowship of the Academy is done under the procedure laid-out by the NAMS to maintain the academic standard and Autonomy of the Academy.

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